

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.09.2022 (MONDAY)

COURT –III

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1493 of 2019	Bihar State Construction Corporation Ltd Employee Union Vs. Bihar State Construction Corporation Ltd.	Nilanjan Chatterjee	Ashutosh Kumar Anand Kumar
2.	Comp. App. (AT) (Ins) No. 1036 of 2020	Sarda Argo Oils Ltd. Through Its Director Jagdish Prasad Sarada Vs. Sakuma Exports Ltd.	Tanu Priya Gupta	Amit S. Amist-R1
3.	Comp. App. (AT) (Ins) No. 621 of 2021	Gitanjali Kapoor Sole Proprietor of Kapoor & Co. Vs. Anand Sonbhadra Resolution Professional of M/S Shubhkamna Buildtech Pvt. Ltd.	Rishi Kapoor	Nipum Gautam

For Orders

4.	Comp. App. (AT) (Ins) No. 541 of 2021	Santosh Ramesh Patange Vs. Rajiv Chakraborty & Anr.	Subrata Das	Fatema Kachiwalla Anjali Anchayil-R1
5.	Comp. App. (AT) No. 104 of 2021 & I.A. No. 2226 of 2021	Moniveda Consultants LLP & Anr. Vs. Shajas Developers Pvt. Ltd. & Ors. With	Kumar Shashank	Kunal Mimani Ketul Hansraj-R1, R4 & R5 Chetan Kapadia-R2 Shikhar Khare-R3 Yash Momaya-R2,3
6.	Contempt Case (AT) No. 02 of 2022 in Comp. App. (AT) No. 104 of 2021	Moniveda Consultants LLP & Anr. Vs. Shajas Developers Pvt. Ltd. & Ors.	Rukhmini Bobde	

For Hearing

7.	Comp. App. (AT) (Ins) No. 246 of 2020 & I.A No. 652 of 2020 & 247 of 2022	Saurav Vashist Vs. Metallica Industries Ltd & Ors.	Gaurav Mahajan	Ravinder K.Rawat
8.	Comp. App. (AT) (Ins) No. 1138 of 2020	Rakesh Mediratta Vs. Asian Hotels (North) Ltd.	Yogesh Jagia	Shivam Wadhwa
9.	Comp. App. (AT) (Ins) No. 305 of 2021	New Okhla Industrial Development Authority Vs. Amit Agarwal Resolution Professional	Sourav Roy	Angad Verma Prashant Kumar Prateek Kumar-RA
10.	Comp. App. (AT) (Ins) No. 832 of 2021 & I.A. No. 1381 of 2022	Haridas Gautamkumar Dave Vs Indian Transformers Co Ltd. Through Its Interim Resolution Professional Mr Ankur Kumar & Anr.	Aditi	Bindu Bhatia-R1 Hara Kar Prabhat Shetty-R2
11.	Contempt Case (AT) No. 25 of 2019 in Comp. App. (AT) (Ins) No. 483 of 2018	EIH Ltd. Vs. Subodh Kumar Agrawal	Arijit Mazumdar	Sumant Batra-RP

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar